## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1444 ANSWERED ON:14.07.2009 STANDARD OF SPORTS Agarwal Shri Jai Prakash;Deshmukh Shri K. D.

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether proposals have been received from the States for allocation of funds for the development of sports;

(b) if so, the details of the funds allocated to improve the standard of sports during each of the last three years and the current year, State-wise;

(c) whether the said funds have been utilised for the development of sports infrastructure; and

(d) if not, the reasons therefor?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): Yes Sir. Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), a centrally sponsored scheme, was formally launched in 2008-09 for (a) developing basic sports infrastructure in village and block panchayats and (b) for organizing sports competition at Block, District, State and National level.

Proposals were received from State Government for grants-in- aid during 2008-09. Budget of Rs.92.00 crore which was given in 2008-09 for PYKKA scheme was released to States. Allocation of Rs.160.00 crore has been made for the scheme in 2009-10 and an amount of Rs.34.28 crore has so far been sanctioned to State Governments. The details of state-wise release/sanction of funds under PYKKA are given below:

(Rs. in crore)

S. Name of State 2008-09 2009-10 No. Amount released Amount sanctioned

1. Andhra Pradesh 12.99 2. Bihar 5.22 3. Chhattisgarh - 5 4. Gujarat - 7.10 5.06 4. Gujarat -5. Haryana 3.25 6. Himachal Pradesh 2.01 7 Jammu & Kashmir 2.66 8. Kerala 0.80 9. Madhya Pradesh 11.82 10 Maharashtra 8.91 4.86 11. Manipur 0.87 12. Mizoram 0.85 13. Nagaland 1.18 14. Orissa 3.67 15. Punjab 6.27 16. Rajasthan 3.71 1.01 17. Sikkim 0.54 18. Tamil Nadu 5.00 1.91 19. Tripura 1.09 20. Uttar Pradesh 10.00 16.95 21. Uttrakhand 3.00 1.45